

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 6494 of 2021**

1. Kishun Yadav @ Kishun Mahto
2. Arvind Yadav @ Arvind Prasad Yadav
3. Pradeep Yadav @ Pradeep Prasad Yadav
4. Santosh Yadav @ Santosh Kumar

...

Petitioners

Versus

The State of Jharkhand

...

Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioners : Ms. Shamma Parveen, Advocate

For the State : Mr. Shweta Singh, Addl. P.P.

Order No.02 Dated- 09.09.2021

Heard the parties through video conferencing.

Learned counsel for the petitioners seeks permission of this Court to withdraw this anticipatory bail application.

Accordingly, this anticipatory bail application is dismissed as withdrawn.

(Anil Kumar Choudhary, J.)

Sonu/Gunjan-